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ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

.....OA.....NO.....302.....OF 1987
.....VS.....

Sl. No. of Order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	16/4/87	Hon. A. John - AM Hon. L. S. Sharma - JM on the application of appellant counsel the case is adjourned to 6.5.87 (6th May 87) AM JM	
	6/5/87	Hon. D. S. Mishra - AM Hon. G. S. Sharma - JM For orders see our order of the date passed in OA-No-300 of 1987 AM JM <u>Issued</u> aw 1987	